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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI**  
**NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
**SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

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**COMPANY APPLICATION NO.** :

**PETITION NUMBER** : CP/18/2017

**NAME OF THE PETITIONER(S)** : MANMBOLI TEXTILES LTD

**UNDER SECTION** : 14(1) OF COMPANIES ACT 2013

S.No.	Name (in Capital)	Represented by	Signature
1.	M.D.SELVARAJ	PCS	M.D. Leedraaj.

**ORDER**

PCS Shri M.D. Selvaraj, representing the Applicant present. During the hearing, it is observed that a set of application for conversion of public company into private company, has been sent to the Registrar of Companies, Chennai, but the comments of ROC on the above application are yet to be received by this Bench. The Registry is directed to call for the comments from the ROC concerned, for further proceeding in the matter. Put up on 27.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K.Anantha Padmanabha Swamy)  
Member (Judicial)